

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 12/AM12
HELD ON 22.06.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 12/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 22.06.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 10/AM12 and 11/AM12 held on 15.06.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-58	SAMSONITE SOUTH ASIA PVT. LTD.	Status: Deferred
NC No.: 12/AM12 Dated: 22.06.2011	HQ F. No. 01/87/162/00168/AM11/DES-VII	

Request: Modification in Standard Input Output Norms (SION) H-3

Decision: A copy of request of firm for modification in the description of Export Product and inclusion of New Import Items at S. No. 20 at SION H-3 has been forwarded to D/o C&PC on 15.06.2011. Comments are awaited from D/o C&PC.

Deferred for two weeks.

ONLINE CASES

1	Case No.:8/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00351/AM11/	RLA File :04/24/040/00123/AM11/	Lic.No/Date:0410118945 18.11.2010	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

2	Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 24.03.2011 followed by reminder on 10.06.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another			

reminder to D/o C&PC for furnishing comments expeditiously.

3	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

4	Case No.:10/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00353/AM11/	RLA File :04/24/040/00102/AM11/	Lic.No/Date:0410119256 29.11.2010	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

5	Case No.:11/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00354/AM11/	RLA File :04/24/040/00088/AM11/	Lic.No/Date:0410119255 29.11.2010	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 24.03.2011 followed by reminder on 10.06.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

Case No.: 4/45/87-ALC1/2010	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Approved
HQ File :01/87/050/00431/AM11/	RLA File :05/23/040/00275/AM11/	Lic.No/Date:0510282626 31.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072090	62/0- Polyethylene Glycol 6000 (Polymeg-6000)	1500.000	M.T	103500000.00	2250000.00 US\$
				Total	103,500,000.00	2,250,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	22072000	Denatured Ethyl Alcohol	2472.000	M.T	84146880.00	1829280.00 US\$	Value & Qty
2	29094100	Diethylene Glycol (DEG)	27.000	M.T	621000.00	13500.00 US\$	Value & Qty
3	38159000	Silver Catalyst	0.435	M.T	4602300.00	100050.00 US\$	Value & Qty
4	38159000	Alumina Catalyst	0.390	M.T	340860.00	7410.00 US\$	Value & Qty
				Total	89,711,040.00	1,950,240.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/89-A/2007-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 6000 (Polymeg – 6000)	1 kg	1. Denatured Spirit (94%) OR Denatured Spirit (90%)	1.30 kg OR 1.358 kg
		2. Diethylene Glycol	0.018 kg
		3. Silver Catalyst	0.00029 kg

		4. Alumina Catalyst	0.00026 kg
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7	Case No.:3/45/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00430/AM11/	RLA File :03/95/040/00811/AM11/	Lic.No/Date:0310613539 01.02.2011	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 14.06.2011. Comments of D/o C&PC are awaited.			

8	Case No.:1/48/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00465/AM11/	RLA File :03/95/040/00812/AM11/	Lic.No/Date:0310613532 01.02.2011	Defer Date:13.07.2011
	Decision: The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 14.06.2011. Comments of D/o C&PC are still awaited.			

9	Case No.:14/6/84-ALC3/2011	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/84/050/00037/AM12/	RLA File :06/24/040/00064/AM11/	Lic.No/Date:0610021088 28.02.2011	Defer Date: 13.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited.			

	Case No.:18/51/87-ALC1/2010	Party Name:TIJARIA POLYPIPES LTD.	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Approved
	HQ File :01/87/050/00512/AM11/	RLA File :13/24/040/00039/AM11/	Lic.No/Date:1310034846	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206200	63/0- PET SHEETS	100.000	M.T	8510000.00	185000.00 US\$
				Total	8,510,000.00	185,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39076000	PET RESIN OFF GRADE	105.000	M.T	6210000.00	135000.00 US\$	Value & Qty
				Total	6,210,000.00	135,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/14/2011-PC.II dated 02.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PET Sheets	1 kg	PET Resin Off Grade	1.05 kg

Case No.: 5/52/87-ALC1/2010	Party Name:BLS POLYMERS LTD.	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Approved
HQ File :01/87/050/00520/AM11/	RLA File :05/23/040/00345/AM11/	Lic.No/Date:0510286096 15.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39029000	63/0- U.V. STABILIZER MASTER BATCH GRANULE	7.990	M.T	1215279.00	27006.20 US\$
				Total	1,215,279.00	27,006.20

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE GRANULE	6.560	M.T	487080.00	10824.00 US\$	Value & Qty
2	39119090	U.V. STABILIZER POWDER	1.646	M.T	551821.50	12262.70 US\$	Value & Qty
3	29214290	ANTI OXIDENT POWDER	0.024	M.T	10732.50	238.50 US\$	Value & Qty
				Total	1,049,634.00	23,325.20	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2011-PC.II dated 09.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
U.V. Stabilizer Master Batch Granules (Containing 80+/-1% Polypropylene Resin and 20+/-1% UV Stabilizer)	1 kg	1. Polypropylene Granules	0.821 kg
		2. UV Stabilizer	0.206 kg
		3. Anti Oxidant	0.003 kg

Case No.:2/2/87-ALC1/2011

Party Name:V.K.A. POLYMERS PRIVATE LIMITED

Meet No/Date:12/87-ALC1/2011
22.06.2011

Status: Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- HDPE Net Impregnated with Alphacypermethrin 0.55%	115625.000	K.G	15522656.00	346875.00 US\$
				Total	15,522,656.00	346,875.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38089137	Alphacypermethrin TECH 97%	925.000	K.G	832545.00	18218.00 US\$	Value & Qty
2	39019090	MODIFIED & COMPOUNDED POLYMER	3700.000	K.G	640852.00	14023.00 US\$	Value & Qty
3	39012000	HDPE GRANULES	128344.000	K.G	8809069.00	192758.00 US\$	Value & Qty
				Total	10,282,466.00	224,999.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/97/2006-PC.II dated 15.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Net Impregnated with Alphacypermethrin 0.55%	1 kg	1. Alpha Cypermethrin Tech 97%	0.008 kg
		2. Modified and Compounded Rubber	0.032 kg
		3. HDPE Granules	1.066 kg

13	Case No.: 6/6/87-ALC1/2011	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00036/AM12/	RLA File :07/24/040/00537/AM11/	Lic.No/Date:0710078315 25.03.2011	Defer Date:13.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.05.2011. Comments of D/o C&PC are awaited.			

14	Case No.: 16/6/84-ALC3/2011	Party Name:BIG BAGS INTERNATIONAL PVT LTD .,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/84/050/00039/AM12/	RLA File :07/24/040/00544/AM11/	Lic.No/Date:0710078418 29.03.2011	Defer Date: 13.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited.			

15	Case No.: 7/6/87-ALC1/2011	Party Name:LINCON POLYMERS PVT. LTD.,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00037/AM12/	RLA File :08/24/040/00384/AM11/	Lic.No/Date:0810097931 01.04.2011	Defer Date:13.07.2011
	Decision: A D/L No. 46011/50/2011-PC.II dated 02.06.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm enclosing a copy of D/L giving 15 days time for submission.			

	Case No.: 3/9/87-ALC1/2011	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Approved
	HQ File :01/87/050/00048/AM12/	RLA File :31/24/040/00285/AM11/	Lic.No/Date:3110047709 05.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K224 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND IN BLACK COLOUR	40000.000	K.G	6430038.00	143688.00 US\$
				Total	6,430,038.00	143,688.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES	28100.000	K.G	3210425.00	70250.00 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	12360.000	K.G	632634.24	13843.20 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	620.000	K.G	87835.40	1922.00 US\$	Value & Qty
4	29159090	CALCIUM STEARATE	124.000	K.G	8613.54	188.48 US\$	Value & Qty
				Total	3,939,508.18	86,203.68	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 15.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced Nylon 6 Compound (Akulon K224 G6)	1 kg	1. Nylon 6 Chips/Granules	0.7025 kg
		2. Glass Fiber (Chopped Strands)	0.3090 kg
		3. Relevant Colour Master Batch	0.0155 kg
		4. Calcium Stearate	0.0020 kg

		4. Calcium Stearate	0.0050 kg
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17	Case No.:1/3/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00005/AM12/	RLA File :02/24/040/00210/AM11/	Lic.No/Date:0210157408 06.04.2011	Defer Date:13.07.2011
	Decision: A D/L No. 46011/47/2011-PC.II dated 01.06.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 13.06.2011 giving 15 days time for submission of information. Reply still awaited from the firm.			

18	Case No.:13/9/87-ALC1/2011	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00058/AM12/	RLA File :52/24/040/00002/AM12/	Lic.No/Date:5210034888 18.04.2011	Defer Date:13.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 26.05.2011. Comments of D/o C&PC are awaited.			

	Case No.:11/9/87-ALC1/2011		Party Name:POLYPLEX CORPORATION LTD.		Meet No/Date:12/87-ALC1/2011 22.06.2011		Status: Approved						
	HQ File :01/87/050/00056/AM12/		RLA File :05/24/040/00407/AM11/		Lic.No/Date:0510288370 20.04.2011		Defer Date:						
	Application: Request is for adhoc norms for following:												
Sl.No.		ITCHS Code		EXPORT ITEM		Qty		UOM		FOB/FOR (Rs.)		FOB (in Currency of realisation)	

1	39206290	63/0- Silicon coated polyester film with/without printing.	1000000.000	K.G	225250000.00	5000000.00 US\$	
				Total	225,250,000.00	5,000,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206210	Polyester Film (Biaxially Oriented Polyester film) or Polyester Chips	1042500.000	K.G	167660062.50	3648750.00 US\$	Value & Qty
2	39100090	Poly Dimethyl Siloxane Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristics odour.	43700.000	K.G	11044082.50	240350.00 US\$	Value & Qty
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name - Poly Methyl Phenil siloxane. Colorless, odourless liquid.	1100.000	K.G	935082.50	20350.00 US\$	Value & Qty
4	39100000	Methyl Hydrogen Polysiloxane Chemical Name - Methyl Hydrogen Polysiloxane, Colorless odurless liquid.	500.000	K.G	149337.50	3250.00 US\$	Value & Qty
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane Chemical Name- Organo Platinum complex in Poly dimethyl Siloxane. Viscous liquid with sight odour. Color-Trasparent to sight yellowish.	400.000	K.G	11947000.00	260000.00 US\$	Value & Qty
				Total	191,735,565.00	4,172,700.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 52/87-ALC1/2010 dated 31.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 Sq. Mtr.	1. Polyester Film	1.0425 kg
		OR	OR
		Polyester Chips	1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex	0.0004 kg

Case No.:1/6/87-ALC1/2011

Party Name:TESA TAPES (INDIA)PVT.
LTD.Meet No/Date:12/87-ALC1/2011
22.06.2011

Status: Approved

HQ File :01/87/050/00031/AM12/

RLA File :03/95/040/00068/AM12/

Lic.No/Date:0310628455
28.04.2011

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39199090	62/0- 04156 Self Adhesive Red Film Tapes Size - 50 mm width x 66 metres length Size - 38 mm width x 66 metres length Size - 25 mm width x 66 metres length Size - 19 mm width x 66 metres length Size - 12 mm width x 66 metres length (61932 Rolls = 114091 Sqm)	114091.000	Sq. meter	10066387.00	218455.00 US\$
				Total	10,066,387.00	218,455.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199000	04156 Self Adhesive Red Film Tapes Size - 750 mm width x 2120 ntrs length (76 Rolls = 120840 Sqm) 2120 MTRS.	120840.000	Sq. meter	6291492.00	136534.00 US\$	Qty
				Total	6,291,492.00	136,534.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated

21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive Red Film Tapes (Width 50mm)	1 Sq. Meter	Relevant Self Adhesive Red Film Tapes (Width 750mm)	1.02 Sq. Meter

21	Case No.:1/12/87-ALC1/2011	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00075/AM12/	RLA File :08/24/040/00031/AM12/	Lic.No/Date:0810099319 13.05.2011	Defer Date: 13.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited.			

Case No.:1/9/87-ALC1/2011		Party Name:PUNEET RESINS LTD.,	Meet No/Date:12/87-ALC1/2011 22.06.2011		Status: Approved															
HQ File :01/87/050/00046/AM12/		RLA File :03/95/040/00127/AM12/	Lic.No/Date:0310631377 16.05.2011		Defer Date:															
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>40059990</td><td>62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 700 TO 799 SERIES CONTAINING: - 1) 59% ACRYLONITRILE BUTADIENE RUBBER (NBR) 2) 27% PVC</td><td>300.000</td><td>M.T</td><td>37650816.00</td><td>818496.00</td></tr></table>							Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 700 TO 799 SERIES CONTAINING: - 1) 59% ACRYLONITRILE BUTADIENE RUBBER (NBR) 2) 27% PVC	300.000	M.T	37650816.00	818496.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)														
1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE : - FOR 700 TO 799 SERIES CONTAINING: - 1) 59% ACRYLONITRILE BUTADIENE RUBBER (NBR) 2) 27% PVC	300.000	M.T	37650816.00	818496.00														

		RESIN 3) 07% DI OCTYL PHTHALATE (DOP) PLASTICIZER					US\$
					Total	37,650,816.00	818,496.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40025900	ACRYLONITRILE BUTADIENE RUBBER (NBR)	177.000	M.T	26054400.00	566400.00 US\$	Value & Qty
2	39042110	PVC RESIN	81.000	M.T	4471200.00	97200.00 US\$	Value & Qty
3	29173920	DI OCTYL PHTHALATE (DOP) PLASTICIZER	21.000	M.T	1932000.00	42000.00 US\$	Value & Qty
				Total	32,457,600.00	705,600.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 46/87-ALC1/2009 dated 10.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinoprene 700 to 799 Series (containing 59% NBR, 27% PVC Resin and 7% DOP)	1 MT	1. Acrylonitrile Butadiene Rubber (NBR)	0.59 MT
		2. PVC Resin	0.27 MT
		3. Dioctyl Phthalate Plasticizer	0.07 MT

Case No.:2/9/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Approved
HQ File :01/87/050/00047/AM12/	RLA File :03/95/040/00120/AM12/	Lic.No/Date:0310631390 16.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER	10000.000	K.G	10580000.00	230000.00 US\$
				Total	10,580,000.00	230,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39045090	FLOURO ELASTOMER RUBBER (FKM)	6600.000	K.G	8500800.00	184800.00 US\$	Qty
2	25199040	MAGNESIUM OXIDE	320.000	K.G	29440.00	640.00 US\$	Qty
3	28030010	CARBON BLACK	2733.100	K.G	282875.85	6149.48 US\$	Qty
				Total	8,813,115.85	191,589.48	

Decision: According to the technical comments of DIPP dated 22.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Synthetic Rubber Sheet of Fluoro Elastomer	1 kg	1. Fluoro Elastomer Rubber	0.660 kg
		2. Magnesium Oxide	0.032 kg
		3. Carbon Black	0.273 kg
Note: However at the time of redemption the applicant will account for minimum of 60% of Fluoro Elastomer rubber by weight in export product.			

Case No.:7/9/87-ALC1/2011

Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD

Meet No/Date:12/87-ALC1/2011
22.06.2011

Status:
Deferred

24	HQ File :01/87/050/00052/AM12/	RLA File :03/95/040/00129/AM12/	Lic.No/Date:0310631928 19.05.2011	Defer Date:13.07.2011
	Decision: The case was discussed in light of technical comments of DIPP dated 22.06.2011, and it was decided to ask firm to furnish following information within 15 days: (i) Clarify the high Quantity of Silica Filler in the Export Product; and (ii) End use of the Export Product.			

25	Case No.:6/9/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00051/AM12/	RLA File :04/24/040/00019/AM12/	Lic.No/Date:0410124247 20.05.2011	Defer Date:13.07.2011
Decision: A copy of application forwarded to D/o C&PC on 10.06.2011. Comments of D/o C&PC are awaited. Hence, the Committee decided to issue reminder to D/o C&PC for furnishing comments expeditiously.				

26	Case No.:2/12/87-ALC1/2011	Party Name:MATANGI INDUSTRIES	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00076/AM12/	RLA File :08/24/040/00035/AM12/	Lic.No/Date:0810099788 26.05.2011	Defer Date: 13.07.2011
Decision: A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited.				

27	Case No.:3/12/87-ALC1/2011	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00077/AM12/	RLA File :03/95/040/00533/AM10/	Lic.No/Date:0310635957 14.06.2011	Defer Date: 13.07.2011
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.				

28	Case No.:4/12/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00078/AM12/	RLA File :05/24/040/00088/AM12/	Lic.No/Date:0510293370 14.06.2011	Defer Date: 13.07.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

29	Case No.:5/12/87-ALC1/2011	Party Name:SPERRY PLAST LTD.	Meet No/Date:12/87-ALC1/2011 22.06.2011	Status: Deferred
	HQ File :01/87/050/00079/AM12/	RLA File :05/24/040/00089/AM12/	Lic.No/Date:0510293371 14.06.2011	Defer Date: 13.07.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
